

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
7th Floor, Mayur Bhawan, Connaught Place, New Delhi-110001

NOTICE

ADV-11/1/2022-IBBI
20th July, 2022

Subject - 3rd National Online Quiz on the Insolvency and Bankruptcy Code, 2016 reg.

As part of the ongoing 'Azadi Ka Amrit Mahotsav' celebrations, the Insolvency and Bankruptcy Board of India (IBBI) in collaboration with MyGov.in and BSE Investors' Protection Fund, conducted the '3rd National Online Quiz on Insolvency and Bankruptcy Code, 2016', to promote awareness and understanding of the Code among various stakeholders, across the country. The Quiz was open from 16th April, 2022 to 15th May, 2022.

2. The awards to the top three best performers, have been given away at a function organized at New Delhi on 7th June 2022.

3. The next ten best performers, as listed below, are to be awarded consolation prizes of Rs. 10,000 (Ten thousand rupees) each along with a Certificate of Merit, subject to satisfactory verification of their identity details (with documentary evidence). In this connection, IBBI has requested the following winners to submit KYC/identity information vide emails dated 20th June, 2022, 29th June, 2022 and 1st July, 2022. Till date, the KYC/identity information has been received only from four participants (i.e. rank numbers 4, 8, 12 and 13) as listed below:

Rank	User ID	Name	State/UT	KYC/Identity Information Submitted - Yes/No
4	62205464	Apporva Mamodiya	Rajasthan	Yes
5	23768714	Sayam	Haryana	No
6	62719544	Manisha	Andhra Pradesh	No
7	45920344	Purav Keshavji Shah	Maharashtra	No
8	23667174	Monali Sarangi	Odisha	Yes
9	45901274	Romil	Maharashtra	No
10	45766754	Human	Maharashtra	No
11	62718724	Ridhima	Andhra Pradesh	No
12	61980684	Husain Saifuddin Ujjainwala	Madhya Pradesh	Yes
13	62721974	Meera Murali	Delhi	Yes

4. For the remaining participants (Rank No. 5, 6, 7, 9, 10 and 11, i.e. those who have not submitted the identity information), one last opportunity is being provided to submit the requisite KYC/identity information to IBBI over email (workshop.ip@ibbi.gov.in) latest by 29th July 2022. In case the requisite details are not received at IBBI, by the above date, the aforesaid winners would forfeit their right to claim the prizes including cash prize and no further correspondence in the matter will be entertained.
